

Name of the corporate debtor: SAV STEELS PRIVATE LIMITED; Date of commencement of CIRP: 28.10.2022; List of creditors as on: 22.11.2022

Annexure-3

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				Amount of any mutual dues, that may be set-off
1	State Bank of India		04.11.2022	1,81,50,39,453.00	1,81,50,39,453.00	Secured	Primary: NA Collateral: Land measuring 6 Bighas 13 Cottahs and 4 Chittacks situated at C.S.Dag No 309, Hal Dag No 327, J.L. No 12, Mouza- Madurdaha, P.S.- Tijjala, Chowbaga Road, vide Deed No. 5290 for the year 2007 in the name of Corporate Guarantor Dhankiram Commodities Pvt. Ltd. valued INR 8.39 cr as per valuation report dated 07.10.2021. Since this is a property not in the name of CD. The creditor is to be considered as unsecured financial creditor.	nil	NO	100	nil	NO	NIL	NIL	